

[Print](#)**Defective Case Register from 2025-11-13 to 2025-11-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/34328/2025	ABINASH ROUTRAY	2025-11-13	.Subject Code incorrectly Mentioned
2	D-BLAPL/34300/2025	PRATIK NAYAK	2025-11-13	1.Synopsis and Date chart are not properly paginated as well as in the index.
3	D-WP(C)/45683/2025	RUCHI RAJGARHIA	2025-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit.Page 40 not neat
4	D-TRPCRL/34640/2025	SUSHANTA KUMAR JOSHI	2025-11-13	.Subject Code incorrectly Mentioned
5	D-ABLAPL/34668/2025	SURYA PRATAP DEO	2025-11-13	1. Page marking of I.A. in the Index not correct. 2. Occupation of the Deponent not mentioned in Main Petition and I.A.
6	D-BLAPL/34303/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-11-13	1.The name of the Lower Court mentioned in the petition does not tally with that of rejection order.
7	D-WP(C)/46331/2025	BISWAJIT PASAYAT	2025-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
8	D-WP(C)/46861/2025	ABHISEK AGARWAL	2025-11-13	As per index Book mark not correct.
9	D-WA/45280/2025	MANOJA KUMAR KHUNTIA	2025-11-13	Court Fee Rs-12/- to be paid i) Page mark not properly in index. ii) Status of the parties not furnished.
10	D-ABLAPL/34674/2025	SANJIB KUMAR BHANJADEO	2025-11-13	1. Annexure 1 page 10 missing.
11	D-WP(C)/45758/2025	BADRINARAYAN PANDA	2025-11-13	O.P NO 1 DEPT. NAME NOT MENTIONED
12	D-CMAPL/46608/2025	ADV.	2025-11-13	Put up for SR after filing of c. copy of impugned order.
13	D-WP(C)/45798/2025	NIRANJAN PANDA	2025-11-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no. 25 not completely scanned.
14	D-WP(C)/46581/2025	NIROD KUMAR SAHOO	2025-11-13	Annexure-6 not properly page marked in Index.
15	D-WP(C)/45550/2025	RABI NARAYAN BEHERA	2025-11-13	Name of the petitioner at page no.5 4th line not correctly furnished.
16	D-CONTC/46207/2025	ADV.	2025-11-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Ref. certificate to be mentioned.
17	D-BLAPL/34317/2025	PRASANTA KISHORE RAY	2025-11-13	1.Age and village of the petitioner mentioned in Cause Title do not tally with that of

				Rejection order
18	D-CONTC/45714/2025	ADV	2025-11-13	1.Authentication fee due on the Appellate Court Judgement Rs 4.50/- to be paid 2.Wp(c) no. not furnished in reference certificate.
19	D-MATA/46461/2025	CHITTA RANJAN PATTNAIK	2025-11-13	Cause Title does not tally
20	D-WP(C)/45836/2025	ANIL KUMAR DAS	2025-11-13	1.Letter No.under Annexure-1 not correctly furnished in Book marked. 2..Subject Code Not Furnished .
21	D-WP(C)/45844/2025	KULADA NANDA DAS	2025-11-13	1. As per Index, Annexure-7 not described in the petition.2. Date not mentioned in Index,Synopsis and date chart.3.Page nos.40 to 46 49 and 50 not filed. 4..Subject Code incorrectly Mentioned
22	D-WP(C)/46479/2025	NIHAL RATH	2025-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-2 in the affidavit not correctly mentioned as per cause title.
23	D-WP(C)/45256/2025	SWETALANA DAS	2025-11-13	Address of op-1 not mentioned.
24	D-CONTC/45716/2025	ADV	2025-11-13	1.Authentication fee due on the Appellate Court Judgement Rs 4.50/- to be paid i) Date of order wrongly furnished in synopsis. ii) WP (C) no. not furnished in index.
25	D-WP(C)/46465/2025	BIKRAM KESHARI BAL	2025-11-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date chart not mentioned in the Index.
26	D-BLAPL/34580/2025	SATYA NARAYAN MISHRA 4	2025-11-13	Page No. 13-14 not legible.
27	D-WP(C)/45728/2025	DR. BINODA KUMAR MISHRA	2025-11-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 78 not neat
28	D-MACA/46412/2025	SOMNATH ROY	2025-11-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 7 days 2. Authentication fee due on the Copy of Trial Court Judgement Rs 2/ not paid
29	D-BLAPL/34391/2025	JULU KHANSAMA	2025-11-13	Page 9 10 and 11 not legible.
30	D-MACA/46417/2025	SOMNATH ROY	2025-11-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
31	D-ABLAPL/34483/2025	ASISH KUMAR RAY	2025-11-13	1. Colour scanned copy not uploaded. Resubmit for SR after filling of colour scanned copy.
32	D-BLAPL/34344/2025	RAMESH CHANDRA OJHA	2025-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				I)For further S.R. after filing of C.Copy of Rejection order.
33	D-BLAPL/34399/2025	AMULYA RATNA PANDA	2025-11-13	i) For further S.R. after filing of C.Copy / Free copy of Rejection order.
34	D-BLAPL/34346/2025	RAMESH CHANDRA OJHA	2025-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
35	D-WP(C)/45252/2025	SWETALANA DAS	2025-11-13	Address of op-1 not furnished
36	D-ABLAPL/34671/2025	MANORANJAN MISHRA	2025-11-13	1. Paragraph declaration not correct.
37	D-BLAPL/34341/2025	RAMESH CHANDRA OJHA	2025-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) page mark of Index not correct.ii)For further S.R. after filing of C. Copy of Rejection order.
38	D-CRLMC/34725/2025	ARIJEET MISHRA	2025-11-13	1. As per impugned order under Annexure-3 in G.R. and P.S.Case No. does not tally with Synopsis and petition.
39	D-CRLMC/33114/2025	ANUPAM DASH	2025-11-13	1.Name of the opp. party no.2 not correctly furnished in cause title. 2. Op. no. 3 - Victim not party in the cause title as per the body of the petition. 3. Page nos. 14 and 15 not legible.
40	D-ABLAPL/34632/2025	SWAYAMJIT ROUT	2025-11-13	1. Synopsis and Date Chart not properly scanned. 2. Page marking of Synopsis and Date Chart not correct. Index be rectified accordingly. 3. Address of the Petitioner not properly mentioned in C.T. 4. Name of the father of the Informant appearing in C.T. be redacted. 5. Address of the Pet. mentioned in C.T. and Affidavit not tally and address mentioned in affidavit not proper.
41	D-WP(C)/45696/2025	SWAPNA KUMAR OJHA	2025-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Paragraph not correctly mentioned in the affidavit.
42	D-CRLMC/34283/2025	RAMESH CHANDRA MAHARANA	2025-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.C.Copy of impugned order dated.02.06.2025 under Annexure-2 to be filed.
43	D-BLAPL/34384/2025	SUSHANTA KUMAR JOSHI	2025-11-13	1. G.R. case No.and P.S. case No. mentioned in the Synopsis are not correct as well as P.S.case No. in the first para of the petition and Prayer portion.
44	D-CRLMC/33849/2025	RATNAKAR SAMANTASINGHAR	2025-11-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Nomenclature of the Lower court not correctly furnished in synopsis 1st line of page no.3 para no.14 and Prayer of the petition. 2. As per mentioned in Index Charge Sheet not filed. 3. Annexures are not properly arranged as per mentioned in Index and body of the petition
45	D-BLAPL/34566/2025	JUGALA KISHORE PANDA	2025-11-13	i) Date of F.I.R. not correct in cause title,para -1 and 2 and prayer of the petition.
46	D-CRLMC/34883/2025	AMLAN SHAKTI PAUL	2025-11-13	1. C.Copy of impugned order dated 26.12.2023 under Annexure-2 to be filed.
47	D-BLAPL/34613/2025	PRASANTA KUMAR SAHOO	2025-11-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in Synopsis and Para-2 of the petition be deleted and thereafter put up for S.R.
48	D-BLAPL/32502/2025	ARUN KUMAR ACHARYA	2025-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-ABLAPL/34678/2025	MANORANJAN MISHRA	2025-11-13	1. Date of FIR mentioned in the Date Chart not correct.
50	D-RVWPET/40534/2025	BHABANI SHANKAR MISHRA (3)	2025-11-13	Period of Delay 28 days delay. 2.Appellate Court Judgement Rs Payable Rs-2.25/-, Rs-2/- paid., Rs-0.25/- to be paid. I) Nomenclature not correctly furnished in Index, Synopsis and petition. ii) E. NO. and mobile no. not furnished in prayer portion . iii)Vernacular certificate not furnished. iv) C. copy of order under Anx 1 and 2 are not page mark as well AS index and not in proper place.
51	D-WP(C)/45601/2025	MANOJA KUMAR KHUNTIA	2025-11-13	Page no.14 not neat.
52	D-BLAPL/34582/2025	BIRENDRA KUMAR PARDHI	2025-11-13	Paragraphs incorrectly mentioned in petition as well as declaration portion of the Affidavit.
53	D-ABLAPL/34689/2025	SURESH CHANDRA PRADHAN	2025-11-13	1. Page marking of Annexure 1 and 2 in the Index not correct. 2. PS Case no. mentioned in the Date Chart not correct. 3. GR Case No. mentioned in Para 3 not correct. 4. Marking of Annexures not proper
54	D-WP(C)/45700/2025	SWAPNA KUMAR OJHA	2025-11-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper.
55	D-WP(C)/45202/2025	SADASIVA PATRA (1)	2025-11-13	Page no.12 not correctly mentioned.
56	D-BLAPL/34397/2025	SUKANTA KUMAR NAYAK	2025-11-13	1. Page No. 8 is not legible properly. 2. Annexure 2 is not paginated properly.
57	D-CRLREV/35017/2025	SATYA NARAYAN BHRAMAR RAY	2025-11-13	1.Authentication fee of Rs 4.50 / not paid 2.C.copy Annex-1 not filed

58	D-WP(C)/46569/2025	HARIPAD MOHANTY	2025-11-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-ABLAPL/34665/2025	MANGU NANDY	2025-11-13	1. Authentication Fee of Rs.4.60 to be paid.
60	D-CMP/46495/2025	BHOJARAJ SETH	2025-11-13	Serial No of O.Ps not correctly furnished
61	D-WP(C)/46384/2025	PRAJNA SARITA MOHANTY	2025-11-13	page no.14 not neatly legible
62	D-WP(C)/45982/2025	PRABODHA CHANDRA NAYAK	2025-11-13	Page nos.72 73 and 79 not neat and legible.
63	D-WP(C)/46226/2025	BIBHUTI BHUSAN MISHRA	2025-11-13	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.c.fee of Rs.30/- not paid.Page 58 59 82 96 99 145 not neat.D.Fee of Rs.23/- not paid in the affidavit and also I.A
64	D-BLAPL/34568/2025	JUGALA KISHORE PANDA	2025-11-13	i) Date of Rejection order not correct in Book mark and Index.
65	D-EXP/41220/2025	MANAS PATI	2025-11-13	AU fee Rs 2.25/- to be paid. Put up for SR after filing of complete c. copy of order.
66	D-WP(C)/45895/2025	PRABODHA CHANDRA NAYAK	2025-11-13	.Receipt Showing Serv.copy To ct not Filed.
67	D-WP(C)/45896/2025	PRABODHA CHANDRA NAYAK	2025-11-13	.Receipt Showing Serv.copy To ct not Filed.
68	D-WP(C)/45704/2025	SWAPNA KUMAR OJHA	2025-11-13	Page marking not proper
69	D-WP(C)/45713/2025	SUDHIR KUMAR MALLICK	2025-11-13	Date of Copy of R.S.D vide annex-5 not tally with Index.
70	D-ABLAPL/34683/2025	ABHAS MOHANTY	2025-11-13	Annexure 5 page 76 not legible.
71	D-BLAPL/34416/2025	LAXMIDHAR DASH	2025-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
72	D-WA/46309/2025	AISHWARYA DASH,A.S.C	2025-11-13	Status of the appellant not furnished.
73	D-WP(C)/45287/2025	SWETALANA DAS	2025-11-13	Address of resp. no1 not mentioned
74	D-WA/46308/2025	SANJIB MOHANTY	2025-11-13	C. fee Rs-2/- not paid in v. nama.
75	D-WP(C)/45625/2025	DURGA CHARAN SABAT	2025-11-13	D.C.Fee of Rs.18/- not paid.Serial no -4 I.A in the affidavit not correctly mentioned.
76	D-ABLAPL/34628/2025	BYOMAKESH TRIPATHY	2025-11-13	1. Full name of the Petitioner not mentioned. 2. Affidavit not done.
77	D-WP(C)/44800/2025	GOBARDHAN NAYAK	2025-11-13	Rs.50/- to be paid on v.nama

78	D-WP(C)/46626/2025	NIRANJAN PANDA	2025-11-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned in the affidavit and also I.A of the affidavit.
79	D-CRLREV/34823/2025	BHARAT BHUSAN ROUTRAY	2025-11-13	1. Good ground certificate not furnished.
80	D-CRLREV/34134/2025	NIRAJ KUMAR SETHI	2025-11-13	1.Number of Appellate court wrong mentioned in petition as per index
81	D-WA/46393/2025	GYANA RANJAN SETHI	2025-11-13	Au fee Rs 2.25/- to be paid 2.Code Incorrect. 3.Status of the parties not furnished.
82	D-BLAPL/34499/2025	ARUNA NAYAK	2025-11-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) For further S.R.
83	D-BLAPL/34574/2025	BADRI NARAYAN MOHAPATRA	2025-11-13	i) For further S.R. after filing of complete copy of F.I.R.
84	D-ABLAPL/34619/2025	RASHMI RANJAN MISHRA	2025-11-13	1. Items in Index not properly Serial numbered. 2. GR Case No. left blank in Synopsis, C.T. and Para 1. 3. Name of Court below mentioned in Synopsis not correct. 4. Items not properly mentioned in Date Chart. 5. GR Case year mentioned in Para 1 not correct.
85	D-CRLREV/34352/2025	PRAVASH CHANDRA JENA	2025-11-13	1. Period of Delay 22 days delay Limitation petition not filed
86	D-WP(C)/45290/2025	SWETALANA DAS	2025-11-13	Address of resp. no.1 not mentioned in cause title.
87	D-WP(C)/46696/2025	SRINIVAS MOHANTY	2025-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A.Serial no-5 not correctly mentioned in the I.A of the affidavit.
88	D-BLAPL/34575/2025	SAMARENDRA MOHANTY	2025-11-13	i) Address of the petitioner in cause title not tally with Rejection order. ii).Name Of The Filing Advocate Not In Capital Letters In The application
89	D-WP(C)/45628/2025	AKSHAYA KUMAR SAHOO	2025-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of the petitioner not correctly mentioned in the affidavit.
90	D-BLAPL/34436/2025	RAJESH KUMAR MAHAPATRA	2025-11-13	Page No. 09 not legible.
91	D-CONTC/46515/2025	ARJUN CHARANA BEHERA	2025-11-13	Subject code not correctly furnished.
92	D-WA/46579/2025	ASIT KUMAR JENA	2025-11-13	i) Status of the parties not furnished. ii) Petitioner and opp. parties wrongly mention in cause title.
93	D-EXP/46372/2025	BIDESH RANJAN BEHERA	2025-11-13	AU fee Rs 2.25/- to be paid.

94	D-BLAPL/34439/2025	TUKUNA KUMAR MISHRA	2025-11-13	1.Rejection order filed as Annexure-3, wrongly mentioned in para-6 of the petition. 2.Paragraphs incorrectly mentioned in petition as well as declaration portion of the affidavit. 3.Vernacular certificate not furnished in Hindi. 4.Annexure-1 and page mark not reflected.
95	D-BLAPL/34571/2025	TRILOCHAN BARIK	2025-11-13	i) For further S.R. after filing of C.Copy / Free copy of Rejection order.
96	D-WP(C)/46409/2025	ACHYUTANANDA PATTANAIK	2025-11-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-WA/46127/2025	BIPLABA P.B. BAHALI	2025-11-13	i)Petitioner no. 3 to 8, 10 and 12 to 15 in wp(c) are not made a party in appeal memo. ii) Legible copy of page no.56,66,68,76,103,105,107,109,111,113,120, 121,137 are to be filed. iii) Undertaking for translated copy of hindi not filed.
98	D-WP(C)/43534/2025	TUSAR KANTI PRAHARAJ	2025-11-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart page marking not tally.Date not mentioned in the v.nama.Respondent no-1 address not given.
99	D-BLAPL/34532/2025	CHITTA RANJAN SAHU	2025-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
100	D-WP(C)/45724/2025	UPASANA BAL	2025-11-13	Paragraph not correctly mentioned in the I.A of the affidavit.
101	D-BLAPL/34422/2025	S.DEBABRATA REDDY	2025-11-13	1. Free/Certified copy of the Rejection order not filed. 2.Receipt Showing Serv.copy To CBI not Filed.
102	D-CONTC/46149/2025	ADV	2025-11-13	i) wp(c) no. not mentioned in Reference certificate.
103	D-WPCRL/33302/2025	RAJ KISHOR SWAIN	2025-11-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-WP(C)/45282/2025	SWETALANA DAS	2025-11-13	1. RESPONDENT NO 1 ADDRESS NOT FURNISHED
105	D-WP(C)/45638/2025	BUBHUTI BHUSAN MISHRA	2025-11-13	Date of copy of order vide annex-7 not tally with Index.Date of Copy of Hal R.O.R vide annex-8 not tally with Index
106	D-BLAPL/34540/2025	RABINDRA PRASAD PATNAIK	2025-11-13	Original copy of petition with annexs and power to be filed, then S.R. will be made
107	D-WP(C)/46554/2025	KUNAL KUMAR SWAIN	2025-11-13	page no.20 not neat and legible.
108	D-ABLAPL/34656/2025	GYANA RANJAN DHAL	2025-11-13	1. Name of Pet. No. 4 in C.T. not tally with signature.
109	D-ABLAPL/34657/2025	DHANESWAR BARIK	2025-11-13	1. Code No. mentioned in A. Slip, Index and Petition not correct. 2. Index, Synopsis and Date Chart not signed. 3. Age of Pet No. 1 in

				C.T. and Affidavit not tally. 4. Certificate at page 7 not signed.
110	D-CRLMC/34615/2025	SAIBRATA RATH	2025-11-13	.Subject Code incorrectly Mentioned
111	D-CONTC/45642/2025	ADV	2025-11-13	1. Nomenclature and WP(c) case number not correctly furnished in Synopsis.
112	D-CONTC/46361/2025	ADV.	2025-11-13	1. Age of the petitioner nos.4 and 5 not furnished in cause title.
113	D-WP(C)/45921/2025	DILLIP KUMAR MOHAPATRA	2025-11-13	1. Page no.27 and 39 Are not Legible.2. Signature of the Petitioner not Tally With Affidavit as well as V.Nama.
114	D-BLAPL/34530/2025	RAMAKANTA MISHRA	2025-11-13	1. Page no. 15-20 not legible. 2. Petitioner not signed in V.nama.
115	D-MACA/46283/2025	SUBHRANSU BHUSAN MOHANTY	2025-11-13	Code not indicated 2. further SR after furnish valuation and court fee payable of present appeal
116	D-BLAPL/34531/2025	ANSHUMAN PANDA	2025-11-13	Annexure-1 not legible.
117	D-CRLMA/33621/2025	SHIB SHANKAR MOHANTY	2025-11-13	CMAPL wrongly mention in Index. 2..Subject Code incorrectly Mentioned
118	D-CMP/46395/2025	NIRANJAN MAHARANA	2025-11-13	Question of Maintainability.
119	D-BLAPL/34311/2025	SARAT KUMAR JENA	2025-11-13	1. Page Nos. 9 and 10 are not properly legible
120	D-CRLMC/34470/2025	DURGA PRASAD JENA	2025-11-13	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Welfare fund of Rs.50/- not paid on V.nama.2. As per impugned order under Annexure-3, the name of the Lower court does not tally with cause title.
121	D-CRLREV/34476/2025	SHAGUN JOSHI	2025-11-13	Put Up SR after filing C.copy of Annex-1
122	D-WP(C)/46522/2025	AKHAND	2025-11-13	14-NOT PROPERLY INDEXED.
123	D-CRLMC/33520/2025	RABINDRA NATH PRUSTY	2025-11-13	1. Age of the petitioner no.3 not mentioned in cause title and V.nama
124	D-CRLMC/34290/2025	AMIT PRASAD BOSE	2025-11-13	. Date of impugned order dated 02.07.2025 under Annexure-1 does not tally with prayer of the petition.
125	D-BLAPL/34449/2025	AUROBINDA SAHOO	2025-11-13	1. Synopsis and Date chart are not mentioned in the Index.
126	D-CRLMC/34707/2025	SANJAYA NARAYAN SAHOO	2025-11-13	.Petition not correctly addressed to Honorable Court
127	D-WP(C)/46523/2025	AKHAND	2025-11-13	1-COURT FEE IS DEFICIENT. Rs.48.00 to be paid.
128	D-WP(C)/45672/2025	ABHILASH MISHRA	2025-11-13	Paragraph not mentioned in the affidavit.
129	D-WP(C)/45390/2025	PRASANTA KUMAR TRIPATHY	2025-11-13	Page No.36 is not legible
130	D-CRLREV/34477/2025	RUCHI RAJGARHIA	2025-11-13	Put up SR after filing c.copy of Annex-1

131	D-CRLREV/34662/2025	MOHAMMED AKHTER RAZA KHAN	2025-11-13	Put SR after filing the C. copies of CRIMINAL APPEAL NO -11/2025 AND D.V. Misc case No 44/2023 .
132	D-WP(C)/46355/2025	DILLIP KUMAR MOHAPATRA	2025-11-13	1. Page no.22 is not legible
133	D-WP(C)/45822/2025	SANDHYARANI PANI	2025-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. D/O. mentioning in affidavit not tally with cause title. 2. page nos. 20 22 and 23 partially neat
134	D-ABLAPL/34688/2025	BIDYALOK MOHAPATRA	2025-11-13	1. Case nomenclature not correctly furnished in Index. 2. Address of the Pet. not properly furnished in the C.T. 3. Reference certificate not proper.
135	D-BLAPL/34302/2025	SUBASH CHANDRA PUSPALAKA	2025-11-13	1. Paragraphs mentioned in the petition are not under the affidavit
136	D-CRLMC/34309/2025	BIKASH KARNA	2025-11-13	1. C.Copy F.I.R. to be filed.
137	D-CRLREV/34584/2025	PRASANTA KUMAR ROUTRAY	2025-11-13	Period of Delay 06 days delays, limitation petition not filed 2.Put SR after redacting the name of Informant from the the petition.
138	D-CRLMC/34325/2025	KARUNAKAR GAYA	2025-11-13	1. Paragraph no. not correctly furnished in the petition.2. C.P.No. under Annexure-3 does not tally with para-4 of the petition.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 13-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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